

appeared in the Times of India dated the 22nd February, 1995 that in the dead of night some foreign boats regularly nip into the Indian seas in search of prized catch Tuna, which can easily earn 1,500 a ton; and

(b) if so, the reaction of Government and the steps taken to keep a strict vigil in the poaching areas in the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) Yes, Sir,

(b) Coast Guard ships and air-craft are regularly deployed at sea to patrol our sensitive areas in the Indian ocean. The Coast Guard apprehended 27 vessels fishing unauthorisedly in Indian waters during 1994-95.

Transportation of sea fish by rail

5484. SHRI YERRA NARAYANA-SWAMY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have formulated a scheme to transport sea-fish from deep sea fishing vessels to inland cities by appropriate rail transport;

(b) whether any negotiations have been conducted with the Railways; and

(c) what are the details of steps proposed to arrange transport infrastructure for moving sea fish from Andhra Coastal areas to North India?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) and (b) Adequate arrangements are already available for transportation of sea fish, including fish from deep sea fishing vessels, to inland cities through luggage van services of mail/express and superfast trains from production areas to consumption centres.

(c) No specific proposal was received from the Government of Andhra Pradesh for arranging transport infrastructure from Andhra Pradesh coastal areas to North India. However, under the scheme on setting up of infrastructural facilities for preservation and processing of fish, 50 per cent of the capital cost is admissible as grant in aid for procuring insulated/refrigerated trucks/van for transportation of fish from landing centre/production centre to consuming centre.

White Paper on Incidents of sabotage and Terrorist Killing

5485. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item published in the Hindustan Times dated the 16th and 17th April, 1995 captioned "Four killed in sporadic violence in Tamil Nadu" and "Killing, blast, keep T.N. tense" respectively;

(b) whether Government are also aware of a recent report by the Republicans of USA to the effect that ISI of Pakistan was set to extend its sphere of activities beyond "J&K and Punjab";

(c) if so, whether Government of India would come out with a "White Paper" on all incidents of sabotage and terrorist killings outside Punjab and J&K like Tamil Nadu, U.P., North Eastern States, for the last two years till date; and

(d) what remedial steps Government of India propose to take to check ill designs of ISI of Pakistan, who are bent upon destabilizing India, by creating communal disturbances other sabotage and terrorist killings in the country, both at the national and international levels?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Yes, Sir.